

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. No. 551 of 1996

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

Manatosh Mahata, s/o of Shri Surendra Nath
Mahata of Village - Dhanara, P.O. Puddy at
Dhanara, P.S. Ranibandh, Dist. Bankura.

..... Applicant

-Vs-

1. Union of India, service to be made through the Secretary, Ministry of Communication, Department of Post and Telegraph having his office at New Delhi ;
2. The Sr. Superintendent of Post Office, Bankura Division having his office at Bankura, PO & Dist. Bankura ;
3. The Sub-Divisional Inspector (Post), Khatra, PO & PS : Khatra, Dist. Bankura ;
4. The Postmaster General, West Bengal - Howrah Range having his office at Yogayog Bhavan, Calcutta - 7000 12.

..... Respondents

For applicant : Mr. M.M. Mullick, counsel

For respondents : Ms. B. Ray, counsel

Heard on : 12.6.1997 - Order on : 3.7.1997

O R D E R

A.K. Chatterjee, VC

Stated briefly, the petitioner and one B. Chatterjee and several others were sponsored by the concerned Employment Exchange for selection to the post of Extra-Departmental Branch Post Master of Puddi Branch Office and according to the petitioner, the said B. Chatterjee was appointed, even though he had scored less marks than the petitioner in the Machyamik Examination, though he possessed only a Mud-built house without electricity, while the petitioner owns a Brick-built house with power connection. The

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